

may stay, but should not take part in the proceedings of the House. Have you changed your ruling, Sir?

**Mr. Speaker:** I do not change. Statement by the Finance Minister:

**Shri S. M. Banerjee:** This has to be explained.

**Mr. Speaker:** I have called the Finance Minister.

**CORRECTION OF ANSWER TO  
STARRED QUESTION NO. 760,  
DATED 19-9-1963.**

**The Minister of Finance (Shri T. T. Krishnamachari):** In reply to Starred Question No. 760 by Sarvashri S. M. Banerjee and Umanath on the 19th September, 1963 relating to Minister's Accounts in Foreign Banks I had stated that only one Minister had declared his Foreign Currency Account to the Reserve Bank of India. This statement was based upon information supplied by the Reserve Bank of India to whom a query had been made sometime earlier on the subject. It was later brought to my notice by my colleague Shri Humayun Kabir, Minister for Petroleum & Chemicals that he had been also permitted by the Reserve Bank to continue to maintain his foreign currency account in U.K. subject to the condition that the funds credited to the account will be remitted to India at suitable intervals so that the balance in the account does not exceed £100. The Minister is transferring to India on October 1st every year any amount in excess of £100. The Reserve Bank to whom a reference was made in this connection has confirmed the fact and stated that the account had been permitted since July 1958. This had unfortunately escaped their notice at the time the earlier enquiry was made by the Ministry of Finance. I very much regret the error.

**CORRECTION OF ANSWER TO  
STARRED QUESTION NO. 99,  
DATED 17-8-1963.**

**The Deputy Minister in the Ministry of Health (Dr. D. S. Raju):** In

answer to parts (a) and (b) of Starred Question No. 99 relating to Master Plan of Delhi, I had stated on the 17th August, 1963 as follows:—

(a) 22 zonal plans have been completed and approved by the Delhi Development Authority for publication.

(b) About 30,987 acres.

In fact only 21 and not 22 zonal plans had been completed by the Delhi Development Authority for publication till that date. The total area covered by the 21 zonal plans is 16,072.98 acres and not 30,987 acres as previously reported.

12.47 hrs.

**STATEMENT RE: SUGARCANE  
PRICES**

**The Minister of Food and Agriculture (Shri Swaran Singh):** Sir, during the debate on food situation last week, Hon'ble Members strongly and earnestly pressed for an increase in the sugarcane price to Rs. 2 per maund, particularly in East U.P. and North Bihar. I promised that Government would consider the matter in the light of these views and that a final decision would be taken soon. Besides representations received from some state Governments for increase in price of sugarcane, the Chief Ministers of Uttar Pradesh and Bihar have particularly pleaded for a uniform price in their States.

The consideration of the question involved difficult and complicated issues of the impact of proposed increase on sugar economy and its effect on consumer's prices in different States, on recovery formula and on the production of other competing crops. After a very careful consideration of these issues, Government has come to the conclusion that the extraordinary conditions that prevail in the sugarcane producing areas of Bihar and Uttar Pradesh in the current year and the repercussions of increase in neighbouring areas or factories have